

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 03  
CP No. (IB)- 32/9/JPR/2024  
Under Section 9 of IBC, 2016**

**In the matter of:**

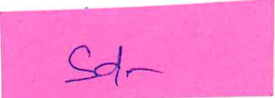
**M/s Prodigy Foods Partnership Firm through its partner Mr. Sahil Bansal  
...Operational Creditor**

**Versus**

**M/s Lokesh Oil Mills Pvt. Ltd. ...Corporate Debtor**

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 19.07.2024.

Therefore, the matter is reposted to 27.08.2024.

  
**(Prabhu Dayal Sewda)**  
**Court Officer**

July 19, 2024